

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CIRCULAR

No. 03

Dated 01-07-2020

Instructions to the Registrars Judicial of both the wings

Modification of the Instructions I and II to the earlier Circular No. 19 dated 28th May 2020 regarding directions to the High Court Registry, it is directed as follows:

- (i) All fresh cases shall be taken up on the date when they are listed.
- (ii) Keeping the Social Distancing norms, Registrars Judicial in both Wings of the High Court, will ensure that not more than twenty new cases are listed before the Roster Bench in one day which shall be divided in the forenoon and afternoon. In case more than twenty new cases are received for hearing before any Bench on a particular day, the additional new cases would be taken up on the next working day.
- (iii) In addition to the instructions contained in Instruction I of the Circular No.19 dated 28th May 2020, hearing would be accorded in all cases as may be permitted by the Roster Bench.
- (iv) The Registrars Judicial shall strictly monitor the entry into the Court as already directed in previous circulars.

Sd/
(GITA MITTAL)
CHIEF JUSTICE

No. 1864-85/GS

Dated 01-07-2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Computers, High Court of J&K, Jammu.
.....for information.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information and necessary action.
- ✓ 7. Incharge NIC, High Court of J&K, Jammu with the request to upload the same on the High Court website.

(Jawad Ahmed)
Registrar General